
Narayan Vs ITO

Income Tax Appeal No. 268/DEL/2024

Court: Income Tax Appellate Tribunal (Delhi E Bench)

Date of Decision: June 3, 2024

Acts Referred:

Income Tax Act, 1961 – Section 2(14), 2(14)(iii)(b), 54, 54F, 147, 148

Hon'ble Judges: Dr. B. R. R. Kumar, (AM); Sudhir Kumar, J

Bench: Division Bench

Advocate: Yogesh Yadav, Anshul

Final Decision: Allowed

Judgement